

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UN-STARRED QUESTION NO. 4696**

**ANSWERED ON MONDAY, THE 22<sup>nd</sup> July, 2019**

**[ASHADHA 31, 1941 (SAKA)]**

**MCA- 21 Companies**

**QUESTION**

**SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the list of companies included in mca21;**
- (b) whether the Government has reviewed the frequency of the list;**
- (c) if so, the details thereof; and**
- (d) Whether the list has been updated in 2019 and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
AND CORPORATE AFFAIRS**

**(SHRI ANURAG SINGH THAKUR)**

**वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री अनुराग सिंह ठाकुर)**

**(a) to (d) As on 31st May,2019, 11,67,064 number of active companies are  
there in the Registry maintained in the MCA21 system as follows :-**

- i. 63,986 - Public Companies Limited by Shares**
- ii. 10,95,809 - Private Companies Limited by Shares**
- iii. 6,955 - Companies Limited by Guarantees**
- iv. 314 - Unlimited Companies**

**The list is updated real time based on the filings made by  
stakeholders in the MCA21 system.**

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